



Central Information Commission

2nd Floor, August Kranti Bhawan,
Bhikaji Cama Place, New Delhi – 110 066

Website: www.cic.gov.in

Decision No.5122/IC(A)/2010

F. Nos.CIC/MA/A/2009/000920

CIC/MA/A/2009/000923

Dated, the 5th February, 2010

Name of the Appellant: Shri. A. Abdul Rahiman

Name of the Public Authority: KIOCL Ltd.

Facts: ⁱ

1. The appellant was heard, through audio conferencing, while the CPIO was present in person on 4/2/2010.
2. The details of information asked for and the replies given by the CPIO and the Appellate Authority were discussed. The appellant has asked for personal and official information, relating to an ex-employee of the respondent, through separate applications. The CPIO has refused to furnish the information, after obtaining concurrence of the third party u/s 11(1) of the Act.
3. The appellant stated that the information relating to the details of staff and the remuneration paid to them should be disclosed to him, including the details of recruitment and promotion policy.

Decision:

4. The appellant's plea is accepted. The information relating to the employees of the respondent and the payment of salaries to them, including the staff policy for recruitment and promotion, should be put in public domain. The CPIO is, therefore, directed to provide the information, as maintained, within 15 working days from the date of receipt of this decision.
5. As regards personal and official details of the ex-employee of the respondent, the denial of information u/s 11(1) of the Act is justified, as there is no larger public interest in disclosure of information about a third party.

ⁱ ***"If you don't ask, you don't get."*** - Mahatma Gandhi

6. Both the appeals are thus disposed of.

Sd/-
(Prof. M.M. Ansari)
Central Information Commissionerⁱⁱ

Authenticated true copy:

(M.C. Sharma)
Deputy Registrar

Name & address of Parties:

1. Sh. A. Abdul Rahiman, Opp. PHC, SBI Road, Vanipenta – 516 173, Mydukur (mandal), Kadapa (Dist.), A.P.
2. Sh. S.K. Padhi, CPIO, KIOCL Limited, II Block, Koramangala, Bangalore – 560 034.
3. Sh. S. Selvanathan, Appellate Authority, KIOCL Limited, II Block, Koramangala, Bangalore – 560 034.

ⁱⁱ “*All men by nature desire to know.*” - Aristotle